12 17 hrs.

### PAPERS LAID ON THE TABLE

## Audit Report (Civil) on Revenue Receipts, 1969

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) I

I beg to lay on the Table a copy of the Audit Report (Civil) on Revenue Receipts, 1969, under Article 151(1) of the Constitution. [Place: In Library. See No. LT-1055/69].

### Indian Forest Service (Probation) Amendment Rules and Notification making amendments to Delhi Land Reforms Rules

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA); I beg to lay on the Table:

- A copy of the Indian Forest Service (Probation) Amendment Rules 1969, published in Notification No. G.S.R. 1031 in Gazette of India, dated the 26th April, 1969, under sub-section (2) of Section 3 of the All India Services Act, 1951.
   [Placed in Library. See No. LT-1056/69].
- (2) (i) A copy of Notification No. F. 26 (4)/Panch/Ele/68 (Hindi and English versions) published in Delhi Gazette dated the 20th March, 1969, making certain amendments to the Delhi Land Reforms Rules under sub-section (3) of section 191 of the Delhi Land Reforms Act, 1954.
  - (ii) A statement (Hindl and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-1057/69]

#### Annual Accounts of Bombay Port Trust

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF

# SHIPPING AND TRANSPORT (SHRI IOBAL SINGH):

I beg to lay on the Table a copy of the Annual Accounts of the Bombay Port Trust for the year 1967-68 and the Audit Report thereon. [Placed in Library. See No. LT-1058/69].

12.18 hrs.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from Monday, the 12th May, 1969, will consist of:—

- Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of:

The Tea (Amendment) Bill 1969
The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967, as passed by Rajya
Sabha.

The Motor Vehicles (Amendment) Bill, 1968, as passed by Rajya Sabha.

The Advocates (Second Amendment) Bill, 1968, as passed by Rajya Sabha.

The Discharge of President's Functions Bill, 1969.

The West Bengal Legislative Council (Abolition) Bill, 1969.

The Delhi High Court (Amendment) Bill, 1969.

The Central Silk Board (Amendment) Bill, 1968.

The Criminal and Election Laws (Amendment) Bill, 1968, as reported by the Joint Committee.

- (3) Discussion on the Report of the Committee on Defections on a motion to be moved by the Minister of Home Affairs.
- (4) Discussion on the situation arising out of the encouragement being